

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 259 of 2013

Dated : 11th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing on **12.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt